

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA
UNSTARRED QUESTION NO. 2687
TO BE ANSWERED ON 12TH AUGUST, 2025**

PM-ABHIM IN KARNATAKA

2687. SHRI LAHAR SINGH SIROYA:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the amount of funds allocated and spent under the Pradhan Mantri Ayushman Bharat Health Infrastructure Mission (PM-ABHIM) since its inception till June 2025, State-wise;
- (b) the total number of Ayushman Bharat Health Accounts (ABHA) created and healthcare professionals registered on the Healthcare Professional Registry (HPR) portal and health facilities enrolled under the Ayushman Bharat Digital Mission (ABDM) as on June 2025, district-wise in Karnataka; and
- (c) the steps being taken to ensure the accessibility of the said mission to improve healthcare facilities in rural and remote/underdeveloped regions of the country particularly in Karnataka?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY
WELFARE
(SHRI PRATAPRAO JADHAV)**

- (a) to (c): Pradhan Mantri Ayushman Bharat Health Infrastructure Mission (PM-ABHIM) is a Centrally Sponsored Scheme (CSS) with some Central Sector Components (CS) which has an outlay of Rs.64,180 Crores for the scheme period (2021-22 to 2025-26). The measures under the PM-ABHIM focus on developing capacities of health systems and institutions across the continuum of care at all levels, primary, secondary and tertiary, to prepare health systems in responding effectively to the current and future pandemics /disasters. The State/UT-wise Central Release and Expenditure under the Pradhan Mantri Ayushman Bharat Health Infrastructure Mission (PM-ABHIM) since inception to FY 2025-26 is at Annexure I.

Ayushman Bharat Health Accounts (ABHA) - The total number of ABHA created, healthcare professionals registered on the Healthcare Professional Registry (HPR) portal and health facilities enrolled under the Ayushman Bharat Digital Mission (ABDM) in the country as on 28th February 2025 is as per Annexure II.

Further, district wise details can be accessed at the following link:

<https://dashboard.abdm.gov.in/>

Under the CSS component of the scheme provision is made to strengthen healthcare infrastructure across the country, particularly in rural and underserved areas. The component of the scheme are establishment of 17,788 building-less Sub-Centres - Ayushman Arogya Mandir (AAM) to ensure accessible of healthcare services at the grassroots level, establishment of 11,024 AAMs in urban areas with a special focus on serving slums and urban areas, establishment of 3,382 Block Public Health Units (BPHUs) to provide essential health services at the block level. To strengthen the diagnostic services, provision is made for establishment of 730 Integrated Public Health Labs (IPHLs). Furthermore, 602 Critical Care Blocks (CCBs) are provisioned for districts with population exceeding 5 lakhs, ensuring better emergency and intensive care services.

Under PM-ABHIM, administrative approvals have been accorded to the State of Karnataka for an amount of Rs. 1,928.79 Cr. for construction of 530 Building less AAM (HWC), establishment and strengthening of 817 U AAMs, 31 IPHLs and 34 CCBs, as per proposal of the state. This strategic investment will significantly enhance the accessibility of crucial diagnostic and emergency care services, particularly in rural and remote areas.

Annexure I

State/UT-wise Central Release and Expenditure under Pradhan Mantri Ayushman Bharat Health Infrastructure Mission since inception to FY 2025-26

Rs. In Crore

S. No.	Name of the State/UT	2021-22		2022-23		2023-24		2024-25		2025-26	
		Central Release	Expenditure	Central Release	Expenditure	Central Release	Expenditure	Central Release	Expenditure	Central Release	Expenditure
1	Andaman and Nicobar Islands	0.00	0.00	1.11	0.00	0.00	0.00	1.05	1.57	0.00	0.28
2	Andhra Pradesh	3.75	0.00	15.76	6.25	35.78	28.85	39.07	65.16	0.00	0.00
3	Arunachal Pradesh	0.56	0.00	0.10	0.00	8.83	2.25	1.05	2.44	0.00	0.00
4	Assam	57.90	0.00	2.26	1.16	91.45	68.45	159.61	177.34	0.00	0.00
5	Bihar	125.86	0.00	7.17	0.00	0.00	50.69	15.92	185.61	2.47	4.31
6	Chandigarh	0.00	0.00	4.79	1.73	10.38	5.83	5.13	6.34	0.00	5.45
7	Chattisgarh	11.25	0.00	1.34	11.01	32.23	19.64	18.63	31.05	0.00	0.00
8	Dadra & Nagar Haveli and Daman & Diu	0.00	0.00	0.24	0.00	0.28	0.21	0.53	0.51	0.00	0.05
9	Delhi	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	38.00	0.00
10	Goa	0.00	0.00	0.06	0.00	3.75	0.00	0.10	0.21	0.10	0.17
11	Gujarat	0.00	0.00	29.54	32.24	46.04	56.13	79.38	146.63	3.93	0.00
12	Haryana	11.06	0.00	1.31	0.00	17.67	16.63	36.00	88.63	0.00	0.00
13	Himachal Pradesh	0.00	0.00	28.05	9.98	15.69	15.27	44.81	52.92	5.30	0.00
14	Jammu & Kashmir	16.11	0.00	1.00	0.00	44.01	36.67	60.44	63.71	0.00	0.00
15	Jharkhand	44.70	0.00	183.04	240.87	102.27	454.05	65.27	289.16	0.00	0.00
16	Karnataka	11.25	0.00	37.10	18.75	100.57	104.47	118.91	198.19	7.48	0.00
17	Kerala	3.75	0.00	24.89	4.72	0.00	36.66	24.58	36.15	0.87	0.00
18	Ladakh	0.00	0.00	0.00	0.00	0.62	0.31	0.62	0.62	0.00	0.31
19	Lakshadweep	0.00	0.00	0.63	0.00	0.00	0.07	0.00	0.51	0.16	0.00
20	Madhya Pradesh	22.85	0.00	98.70	99.43	228.52	300.93	63.19	295.14	7.09	11.82
21	Maharashtra	17.45	0.00	4.07	0.00	31.76	34.47	65.48	86.82	5.95	17.06
22	Manipur	4.56	0.00	10.92	4.56	13.78	16.89	5.74	21.20	0.00	3.00
23	Meghalaya	9.65	0.00	43.28	8.80	4.42	28.02	10.50	27.34	2.36	3.21

S. No.	Name of the State/UT	2021-22		2022-23		2023-24		2024-25		2025-26	
		Central Release	Expenditure	Central Release	Expenditure	Central Release	Expenditure	Central Release	Expenditure	Central Release	Expenditure
24	Mizoram	0.28	0.00	1.52	0.27	4.52	1.32	3.82	7.27	0.10	0.00
25	Nagaland	0.28	0.00	0.08	0.00	4.42	0.60	0.00	1.71	0.00	1.97
26	Odisha	32.15	0.00	211.46	258.55	171.58	423.43	149.05	248.42	32.63	1.89
27	Puducherry	0.42	0.00	0.19	0.62	2.67	2.88	2.50	4.28	1.25	0.84
28	Punjab	0.00	0.00	24.16	0.00	0.00	2.07	8.92	45.33	9.87	16.46
29	Rajasthan	45.37	0.00	83.59	108.50	173.06	280.43	157.76	262.93	18.93	31.55
30	Sikkim	0.00	0.00	0.75	0.26	3.88	2.05	1.67	3.74	0.00	0.00
31	Tamil Nadu	17.45	29.08	150.42	183.35	279.36	389.37	224.99	512.33	14.80	10.19
32	Telangana	11.25	0.00	53.88	83.75	95.21	141.73	208.82	348.04	0.01	0.00
33	Tripura	0.00	0.00	0.90	0.38	2.48	1.43	2.12	2.94	0.07	0.65
34	Uttar Pradesh	124.63	0.00	173.71	254.04	247.96	252.69	400.95	544.74	0.00	128.10
35	Uttarakhand	1.56	0.00	32.31	1.60	0.00	16.35	26.89	31.07	0.00	0.00
36	West Bengal	9.95	0.00	0.00	9.75	30.91	49.78	78.40	92.35	0.00	0.00

Note:

- 1) The above releases relate to Central Govt. Grants & do not include State share contribution. Central Release for the F.Y. 2025-26 is updated up-to 30.06.2025 and is provisional.
- 2) Expenditure includes expenditure against Central Release, State release & unspent balances at the beginning of the year. Expenditure is as per FMRs submitted by States/UTs and is provisional. Expenditure for FY 2025-26 is updated up-to 30.06.2025 except (Karnataka up-to 31.03.2025) & (Andhra Pradesh, Arunachal Pradesh, Assam, Dadra & Nagar Haveli & Daman & Diu, Gujarat, Haryana, Himachal Pradesh, Jharkhand, Kerala, Ladakh, Lakshadweep, Madhya Pradesh, Manipur, Mizoram, Odisha, Sikkim, Tamil Nadu, Telangana, Uttar Pradesh, Uttarakhand & West Bengal up-to 31.05.2025).

Annexure II

S.No.	State	ABHAs Created	Verified registrations in Health Professional Registry (HPR)	Verified registrations in Health Facility (HFR)
1	Andaman And Nicobar Islands	4,49,668	628	229
2	Andhra Pradesh	4,35,85,733	58,967	19,867
3	Arunachal Pradesh	4,02,187	2,382	573
4	Assam	1,96,21,600	20,193	10,713
5	Bihar	4,34,30,731	34,373	14,803
6	Chandigarh	9,03,512	4,116	572
7	Chhattisgarh	2,28,37,152	16,397	10,789
8	Delhi	86,64,778	13,520	1,653
9	Goa	8,88,971	3,010	799
10	Gujarat	4,73,20,803	19,088	17,427
11	Haryana	1,58,74,361	10,885	5,080
12	Himachal Pradesh	61,14,359	2,974	4,025
13	Jammu And Kashmir	93,23,007	10,295	4,833
14	Jharkhand	1,42,83,211	13,211	5,480
15	Karnataka	3,20,81,126	62,474	61,534
16	Kerala	2,53,75,613	37,739	9,986
17	Ladakh	3,89,567	697	391
18	Lakshadweep	1,05,953	232	45
19	Madhya Pradesh	4,84,08,106	12,952	16,396
20	Maharashtra	5,80,18,457	48,932	25,341
21	Manipur	10,00,180	2,550	501
22	Meghalaya	13,02,085	876	715
23	Mizoram	6,53,890	2,875	745
24	Nagaland	7,39,484	1,105	1,216
25	Odisha	3,69,61,566	754	9
26	Puducherry	11,49,617	2,663	415
27	Punjab	1,38,22,089	13,891	7,783
28	Rajasthan	6,22,90,186	36,271	35,734
29	Sikkim	4,36,843	1,154	234
30	Tamil Nadu	1,49,18,722	7,645	6,208
31	Telangana	2,38,99,439	21,136	16,489
32	Dadra Nagar Haveli & Daman And Diu	8,25,737	1,064	461
33	Tripura	23,03,229	4,916	2,604
34	Uttar Pradesh	13,09,89,173	79,836	62,912
35	Uttarakhand	69,89,525	7,869	5,859
36	West Bengal	4,64,68,259	710	12,464
	Grand Total	75,66,01,053*	5,58,380	3,64,885

* This includes 1,37,72,134 ABHA numbers for which State has not been populated as State and District fields were not mandatory fields during ABHA creation through demographic authentication. In Sep 2023, the State and District fields have been made mandatory.
